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Title: The Minister of Rural Development laid a statement regarding status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Rural Development on Demands for Grants (2012-13), pertaining to the Department of Rural Development, Ministry of Rural Development.

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): I beg to lay this statement on the status of implementation of recommendations contained in the Thirtieth Report of the Standing Committee on Rural Development (Department of Rural Development) (2011-2012) (15th Lok Sabha) in pursuance of the Direction of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin - Part-II dated September 01, 2004.

The Thirtieth Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented to the Lok Sabha on 3rd May, 2012. The Report relates to the examination of Demands for Grants of the Ministry of Rural Development (Department of Rural Development) for the year 2012-13. Action Taken Report on the recommendations/observations contained in the report of the Committee was sent to the Standing Committee on 6th September, 2012.

There are 21 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues concerning the schemes for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Ajeevika - National Rural Livelihood Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY), Provision of Urban Amenities in Rural Areas (PURA), National Social Assistance Programme (NSAP), Management Support to Rural Development Programmes and Strenthening of District Planning, and BPL Survey, etc. for proper implementation of the programmes.

The present status of implementation of the various recommendations made by the Committee is indicated in the annexure to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.